

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner connected via video-conference. Rejoinder is filed.
For hearing submissions, post the matter on 15.03.2021.


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)